

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

102. C.P.(IB)-281(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: ICICI Home Finance Company Limited

V/s.

DSK Global Education and Research Limited.

Appearances:

For Petitioner : Adv. Shyam Kapadia a/w. Ms. Samrudhi Chothani
i/b. Trilegal

For Respondent : Adv Nausher Kohli a/w CA Ankit Pitti

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Ld. Counsel for the petitioner seeks one more opportunity to explore the various options available to the FC. At his request one last and final opportunity is granted. List this matter high on board on **29.04.2024** for hearing/dismissal of the company petition.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
---Rajeev---

Sd/-
LAKSHMI GURUNG
Member (Judicial)